(b) if so, whether Government is also aware that at present its building is in a dilapidated condition and there are apprehensions that it might collapse any time;

(c) if so, whether Government intends to reopen the Super Bazar; and

(d) if so, by when, and if not, whether it would handover this place to the private sector?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Yes Sir. The sixstorey building of Super Bazar at Connaught Place was allotted by NDMC on license basis. All six floors of the building are lying vacant and are not in a good condition.

(c) and (d) The matter of the Super Bazar was *sub-judice* in the Hon'ble Supreme Court of India since 2005. The Hon'ble Supreme Court of India *vide* their order dated 29.03.2016 placed Super Bazar under liquidation. The Official Liquidator Super Bazar has been directed by the Hon'ble Supreme Court to take action in accordance with the provisions of Multi State Cooperative Societies (MSCS) Act, 2002 which has since begun.

Distribution of pulses at subsidized rate through PDS

1421. SHRI HUSAIN DALWAI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that many States are providing pulses at subsidized rates through Public Distribution System (PDS);

(b) if so, the details thereof, State-wise and pulse-wise and the rate at which pulses are being distributed;

(c) whether it is also a fact that States are finding it difficult to procure pulses for this purpose because of fluctuations in their price; and

(d) if so, the steps that will be taken by the Ministry to assist States in procuring pulses for distribution through PDS?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (d) Government allocates foodgrains (Rice, Wheat and Coarsegrains) to all States and Union Territories (UTs) for distribution through PDS. However, some States/UTs have reported a distribution of pulses through Public Distribution System (PDS), details of which are given in the Statement (*See* below). There is no plan of Government of India to provide pulses at subsidized rates through PDS.

		Details of pulses dist	Statement ributed by State Governments through PDS outlets.		
				(as on	31.12.2015)
Sl. No. Sta	ate	Type of Pulses	Qty. allotted per family per month	Issue price per kg.	Scheme operational since
1 2	2	3	4	5	6
. Andhr	ra Prades	h Red Gram Dal	lkg.	₹50/- per kg	June 2008
2. Chhat	tisgarh	Chana (in schedule areas)	2 Kg.	5/-	June, 2011
		Dal (in non-schedule areas)	2 Kg.	10/-	May, 2013
Harya	na	Pulses (Chana Dal & Sabut masur inter changeable)	2.5 kg. per ration card (SBPL, BPL & AAY)	20/- per kgA	August, 2013
. Himac Prades		Moong Whole	1 Kg per ration card having 5 and above family members per month	49.99/- per kg	1.4.2007
		Dal Urad	1kg per ration card per month to all		

1	2	3	4	5	6	Written
			ration card holders	34.99/- per kg		n Answers
		Dal Chana	1kg per ration card having 3 and above family members per month	25/- per kg		ers to
5.	Punjab	Pulses	0.5 kg per member to a max. of 2.5 kg per family	20/-	15.08.2007	
6.	Rajasthan	Green Moong Dal	As per demand	73/- per kg	Feb. 2013	
7.	7. Tamil Nadu	Tur Dal	1 kg.	30/-	2007	29 July, 2016]
		Urad Dal	1 kg.	30/-	2007	y, 201
8.	Telangana	Redgram Dal	1 kg pack per card per month	50/-	April, 2013	[6]
9.	Daman & Diu	Dal	-	-	-	Uns

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